


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/140/230/HDB/2017
NAME OF THE COMPANY	MN Bio Technology Private Limited
NAME OF THE PETITIONER(S)	MN Science & Technology Park Pvt. Ltd &
NAME OF THE RESPONDENT(S)	MN Bio Technology Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for Petitioner	Advocate	Vbrazu1@gmail.com 98451 20945	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.V.B.Raju on behalf of Mr.V.S.Raju, Learned Counsel for the Petitioner.

At the request of Counsel, case is posted to 19.01.2018 for final hearing.



Member (T)

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Member (J)